

GOVERNMENT OF INDIA
MINISTRY OF FISHERIES, ANIMAL HUSBANDRY AND DAIRYING
DEPARTMENT OF ANIMAL HUSBANDRY AND DAIRYING
LOK SABHA
STARRED QUESTION NO 44
TO BE ANSWERED ON 3RD FEBRUARY 2026

**NATIONAL LIVESTOCK MISSION-ENTREPRENEURSHIP DEVELOPMENT
PROGRAMME**

*44. SHRI RAJA RAM SINGH:

Will the Minister of FISHERIES, ANIMAL HUSBANDRY AND DAIRYING

मत्स्यपालन, पशुपालन और डेयरी मंत्री

be pleased to state:

- (a) the amount of subsidy provided by the Government under the National Livestock Mission Entrepreneurship Development Programme (NLM-EDP), State/UT-wise;
- (b) whether the Government is aware that out of 3,843 approved projects under the NLM-EDP, only 2,014 projects have received the first instalment of subsidy and merely 706 projects have received the second instalment, if so, the details thereof including the reasons for the delay in release of the remaining instalments of subsidy to the eligible beneficiaries;
- (c) the details of the National Livestock Mission including skill development and capacity building; and
- (d) the details and number of farmers who have been given training under such policy and total institutions developed during the last five years State/UT-wise?

ANSWER

THE MINISTER OF FISHERIES, ANIMAL HUSBANDRY AND DAIRYING

(SHRI RAJIV RANJAN SINGH ALIAS LALAN SINGH)

- (a) to (d) A statement is laid on the Table of the House

STATEMENT REFERRED TO IN REPLY OF LOK SABHA STARRED QUESTION NO. 44**PART (a) TO (d) ON “NATIONAL LIVESTOCK MISSION-ENTREPRENEURSHIP DEVELOPMENT PROGRAMME” TO BE ANSWERED ON 03.02.2026**

(a) Amount of subsidy provided by the Central Government under the National Livestock Mission-Entrepreneurship Development Programme (NLM-EDP), State/UT wise is placed at Annexure- I

(b) Under the NLM-EDP, 3843 projects were approved with a total subsidy of ₹1233.69 Cr, and total project cost of ₹2676.45 Cr. Out of the total approved projects, 2608 projects have been granted the first installment of subsidy of ₹439.50 Cr. till date based on the fulfillment of the norms for release of subsidy. Out of these 2608 projects, 706 projects have been completed for which second installment subsidy of ₹119.34 Cr has been released so far.

The NLM-EDP subsidy disbursement process involves multiple stages of scrutiny at the State Government, banks and Central levels. Each stage requires detailed verification and compliance with prescribed procedures. The beneficiary is eligible to get the first installment subsidy only after disbursement of loan by the banks after approval of the project by the Central Government. The Department of Animal Husbandry and Dairying releases the subsidy as and when the State Government submits the proposals after completion of all necessary requirements.

The beneficiaries are eligible for second installment subsidy after completion and operationalization of the project on the basis of the certificate issued by the state government.

(c) Details of National Livestock Mission is annexed at Annexure II

(d) Under the Sub-Mission on Innovation and Extension under NLM scheme, assistance is provided to State/UT Governments for extension services including promotional activities for animal husbandry schemes through seminars, conferences, demonstration activities and other Information Education and Communication (IEC) activities for awareness generation. The State/UT-wise details of fund released and beneficiaries including farmers trained are annexed at Annexure- III.

Annexure-I
LOK SABHA STARRED QUESTION NO 44
Name of MP: Shri Raja Ram Singh
Date of Reply: 03.02.2026

Amount of subsidy provided by the Government under the National Livestock Mission-Entrepreneurship Development Programme (NLM-EDP), State/UT wise are as under:

State	Approved Projects	Approved subsidy (₹ In Cr)	Total released Subsidy (₹ In Cr)
Andhra Pradesh	293	118.15	61.3
Arunachal Pradesh	46	12.99	8.79
Assam	40	11.09	4.13
Bihar	2	0.28	0.14
Chhattisgarh	27	6.19	1.89
Gujarat	6	1.4	0.25
Haryana	21	6.29	1.27
Himachal Pradesh	17	3.9	1.64
Jammu And Kashmir	27	4.8	1.57
Jharkhand	1	0.5	0
Karnataka	1133	379.1	160.82
Kerala	15	3.88	2.02
Madhya Pradesh	481	164.61	77.05
Maharashtra	366	101.9	47.65
Manipur	6	0.6	0
Mizoram	78	18.54	13.45
Nagaland	77	17.1	10.16
Odisha	3	1.33	0.38
Puducherry	1	0.3	0
Punjab	21	5.88	3.1
Rajasthan	170	38.73	19.4
Sikkim	9	2.42	1.13
Tamil Nadu	181	51.68	21.93
Telangana	492	211.18	86.29
Tripura	26	7.29	3.65
Uttar Pradesh	221	47.54	22.36
Uttarakhand	70	12.95	7.12
West Bengal	13	3.07	1.35
Grand Total	3843	1233.69	558.84

Details of National Livestock Mission

National Livestock Mission (NLM): The Department is implementing NLM scheme since the financial year 2014-15. In view of the present need of the sector the NLM scheme has been revised and realigned from financial year 2021-22.

The revised scheme of National Livestock Mission (NLM) aims to create employment generation, entrepreneurship development, increase in per-animal productivity and thus targeting increased production of meat, goat milk, egg and wool under the umbrella scheme Development Programme. The scheme envisages three submissions and activities. Details are as under:

1. Sub-Mission on Breed Development of Livestock and Poultry
2. Sub-Mission on Feed and Fodder Development
3. Sub-Mission on Innovation, Extension

1. Sub-mission on Breed Development of Livestock and Poultry: This Sub-Mission has following activities:

(a) Activity I:-Establishment of Entrepreneurs for breed development of Rural Poultry:

50% capital subsidy upto ₹ 25.00 lakh is provided to individual, Self Help Group (SHG)/Farmers Producer Organizations (FPO)/Farmers Cooperatives (FCOs)/Joint Liability Groups (JLGs) and Section 8 companies for establishment of Parent Farm (1100 birds),

(b) Establishment of Entrepreneur for breed development in small ruminant sector (sheep and goat farming):

50% capital subsidy up to ₹. 50.00 lakh is provided to individual, Self Help Group (SHG)/Farmers Producer Organizations (FPO)/Farmers Cooperatives (FCOs)/Joint Liability Groups (JLGs) and Section 8 companies to establish sheep and goat breeding unit with minimum 100 females and 10 males and maximum of 500 females and 25 males.

c) Activity II. Genetic Improvement of Sheep and Goat breeds: under this activity following are the sub activities:

(i) Establishment of Regional Semen Production Laboratory and Semen Bank for sheep and goat: One-time grants-in-aid up to ₹ 400.00 lakh as Central Share are provided to the concerned state eligible for establishment of Regional Semen Station for sheep and goat.

(ii) Establishment of State Semen Bank: One-time assistance up to ₹ 10.00 lakh are provided to the state for strengthening of existing cattle and buffalo semen bank to store and distribute goat frozen semen.

(iii) Propagation of Artificial Insemination through existing cattle and buffalo Artificial Insemination centers:

One-time assistance upto ₹ 7000/-for each cattle Artificial Insemination (AI) Centre are provided for procurement of necessary equipment to strengthen the existing cattle AI centers to goat AI Centers for propagation of Goat Frozen semen.

(iv) Import of exotic sheep and goat germplasm:

Assistance is provided to State Animal Husbandry Department for need based import of sheep and goat germplasm to increase productivity non-descript animals.

Activity III: Promotion of Piggery Entrepreneur:

One time 50% Capital subsidy up to ₹ 30.00 Lakh is provided to Individual/ Self Help Group (SHG)/Farmers Producer organizations (FPO)/Farmers Cooperatives (FCOs)/Joint Liability Groups (JLGs) and Section 8 companies.

Activity IV: Genetic Improvement of Pig breeds: Under this activity following activities are implemented:

(i) Establishment of pig semen collection and processing lab:

One-time assistance up to ₹ 150 lakh is provided to Animal Husbandry Department to establish semen processing lab at the government pig farm to produce high quality liquid boar semen for artificial insemination. Additionally, ₹ 30 lakh is provided as onetime recurring expenditure for procurement of consumables, medicines, chemicals etc. for first time processing of semen.

(ii) Import of exotic pig germplasm:

The Central Government is assisting the States for need based import of pig germplasm to increase productivity of the non-descript animals and to produce good quality cross bred animals to increase per animal meat production.

Activity V: Establishment of Entrepreneurs for horse, donkey, mule and camel: 50% capital subsidy upto ₹ 50.00 lakh is provided to individual, Self Help Group (SHG)/Farmers Producer Organizations (FPO)/Farmers Cooperatives (FCOs)/Joint Liability Groups (JLGs) and Section 8 companies.

Activity VI: Genetic Improvement of Horse, Donkey, Mule, Camel:

(a) Regional Semen Station for Horse, donkey and camel: One-time Grants in Aid up to ₹ 10 cr. is provided to the State Government for establishment of semen station for Indigenous horse, donkey, mule and camel,

(b) Nucleus Breed Farm for Conservation of Horse/Donkey/Camel germplasm: One-time Grants-in-Aid up to ₹10 cr. is provided to the State Governments for establishment of Nucleus Breeding Farm for Horse, Camel, Donkey with elite animals in order to *in situ* and *ex-situ* conservation of animals.

((c) Breed Registration Society: 100% assistance is provided for establishment of breed registration society for horse, camel and donkey.

2. Sub-Mission on feed and fodder development: The Sub-Mission of the feed and fodder will have the following activities:

(i): Assistance for quality Fodder seed production: 100% incentivization for production of all categories of fodder seed production by Central and State Govt. institutions.

(ii): Entrepreneurial activities in feed and fodder:

One time 50% capital subsidy up to ₹ 50 lakh is provided to the Individuals. SHG, FCOs JLG, FPOs, Dairy Cooperative societies, section 8 companies are incentivized for the value addition such as Hay/Silage/Total Mixed Ration(TMR)/ Fodder Block.

(iii) Establishment of Entrepreneurs for Fodder Seed processing Infrastructure (processing and grading unit/ fodder seed storage godown) One time 50% capital subsidy up to ₹ 50 lakh is provided to companies, start-ups/ SHGs/FPOs/FCOs/JLGs/ Cooperative societies Section 8 companies and other credible organizations for establishing fodder seed processing infrastructure.

(iv) Fodder production from Non-Forest Wasteland/Rangeland/Non-arable Land and Fodder Production from Forest Land: The Central assistance is provided for production of various fodder in the degraded non-forest wasteland / rangeland / grassland/ non-arable land and forest land to enhance the vegetation cover of problematic soils like saline, acidic and heavy soil.

3. Sub Mission on Innovation and Extension: Under this Sub-Mission the following are the activities:

(i) Research and Development and innovations:

100% assistance is provided to credible institutions including Governmental organisations for research and development in the sheep, goat, poultry, pig, and feed and fodder sectors.

(ii) Extension activities:

Assistance is provided for scheme and animal husbandry promotion through IEC activities such as seminars, training, capacity building, livestock farmers groups, breeders' associations, and livestock melas.

(ii) Livestock Insurance programme: Assistance is provided to the State Government for share of premium @ 60:40 or 90:10 basis for insurance coverage for animals. The beneficiary is sharing 15% share of the premium.

Annexure-III
LOK SABHA STARRED QUESTION NO 44
Name of MP: Shri Raja Ram Singh
Date of Reply: 03.02.2026

The State/UT-wise fund released and beneficiaries including farmers trained are placed are as under:

Physical (Phy.) – (No. of persons)

Financial (Fin.) – (₹ In a Lakhs)

Sl. No	State	2021-22		2022-23		2023-24		2024-25		2025-26		Total	
		Phy.	Fin.	Phy	Fin.	Phy	Fin.	Phy	Fin.	Phy.	Fin.	Phy	Fin.
1	Andhra Pradesh	41240	124.16	1300	2.6							42540	126.76
2	Arunchal Pradesh									180	12.6	180	12.6
3	Assam											0	0
4	Bihar											0	0
5	Chhattisgarh	4882	51.74									4882	51.74
6	Goa											0	0
7	Gujarat											0	0
8	Haryana											0	0
9	Himachal Pradesh											0	0
10	Jammu & Kashmir											0	0
11	Jharkhand									1000	25	1000	25
12	Karnataka	13000	115									13000	115
13	Kerala											0	0
14	Madhya Pradesh	179	25.16									179	25.16
15	Maharashtra											0	0
16	Manipur	19795	364.21					6500	170.3	21500	200	47795	734.51
17	Meghalaya	3268	129.88							1000	50	4268	179.88
18	Mizoram					6160	96.012					6160	96.012
19	Nagaland							641	25			641	25
20	Odisha							100	19.1	50	15	150	34.1
21	Punjab											0	0
22	Rajasthan									1000	9.5	1000	9.5
23	Sikkim			448	26.88					6125	126.4	6573	153.28
24	Tamil Nadu									550	25	550	25
25	Tripura									60	21	60	21
26	Telangana											0	0
27	Uttarakhand											0	0
28	Uttar Pradesh											0	0
29	West Bengal			4000	45			7260	62	6940	58	18200	165
30	Andaman & Nicobar Island											0	0
31	Ladakh			46	38			500	27	106	70	652	135
	Total	82364	810.15	5794	112.48	6160	96.012	15001	303.4	38511	612.5	147830	1934.54